

(b) Ministry of External Affairs**Indian Council for Cultural Relations**

Number of students from other countries actually sponsored by the Government of India.

Name of the Scheme	1994-95	1995-96
1. Cultural Exchange Programmes	162	159
2. Commonwealth Scholarships/ Fellowship Plan	35	19
3. SAARC and other programmes	5	4
4. Commonwealth Cooperation Scheme	9	3
5. General Cultural Scholarships Scheme	98	83
6. ICCR Scholarships for performing arts	56	44
7. Mauritius	29	26
8. Bangladesh	91	91
9. Srilanka	34	34

Need to Monitor Foreign Educational Institutions in the Country

2198. SHRI NILOTPAL BASU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of technical courses run by foreign universities in the country and the details thereof;

(b) the corresponding annual fees charged by them in each case;

(c) how many foreign universities are recognised by the Association of Indian Universities and the competent authority for this purpose;

(d) whether Government have drawn-up any policy parameters including regulatory laws for monitoring and controlling the entry of such institutions;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (f) All India Council for Technical Education (AICTE) is vested with the power to accord permission to conduct

programmes in technical education at diploma, degree and post-graduate levels. No foreign affiliated programme has been approved by them. The Association of Indian Universities have also not recognised any foreign university for running any technical education course in India. The details of foreign universities running technical courses in India are not, therefore, available. In order to create awareness among the public against such foreign affiliated programme, the AICTE has been issuing notices in the newspapers from time to time.

Implementation of Operation Black Board in Gujarat

2199. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether all the tribal areas in Gujarat have been covered under Operation Blackboard and non-formal education schemes;

(b) if so, the details thereof;

(c) whether any improvement has been noticed in the literacy of adivasis of the State after the implementation of these schemes;

- (d) if so, the details thereof; and
 (e) the role being played by the State Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) In Gujarat, all the eligible 12,393 primary schools including those in tribal areas have been covered by the Operation Blackboard. 1697 upper primary schools in tribal areas of the State have also been covered under the scheme.

Under Non-Formal Education (NFE) Programme, 200 NFE Centres are being run by the State Government in the districts of Ahmedabad, Surat and Rajkot. 1280 centres are being run by 14 voluntary agencies in 7 districts of Gujarat.

(c) to (e) Yes, Sir. The literacy rate of Scheduled Tribes in Gujarat has increased from 21.14% in 1981 to 36.45% in 1991. The State Government is responsible for implementing adult literacy programmes with the assistance of the central government.

Newsitem on Exploitation of Girl Students in Universities

2200. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn towards a newsitem published in the "Nav Bharat Times" dated the 20th December, 1996 captioned, "Vishwa Vidyalaya Ki 90 Fecjadi Chhat-rayen Youn Shoshan Ki Shikar";

(b) if so, the details thereof; and

(c) the action taken by Government in the matter to punish the guilty?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Introduction of Mumbai-Uttar Pradesh/ Bihar Bound Superfast Trains

2201. SHRI MUKESH R. PATEL:
 SHRI RAJNATH SINGH
 'SURYA':
 SHRI SANJAY NIRUPAM:

Will the Minister of RAILWAYS be pleased to state the action being taken to introduce two U.P./Bihar bound super-fast trains from Mumbai and the time by which the trains are likely to start?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): At present, there is no proposal to introduce any superfast train between Mumbai and U.P./Bihar.

However, for the convenience of Bihar bound passengers, it has been decided to extend 5017/5018 Kurla-Muzaffarpur Express to Darbhanga on one more day during 1997-98.

Racket in reservation in Punjab

2202. SHRI O.P. KOHLI: Will the Minister of RAILWAYS be pleased to state:

(a) whether a racket has been going on in the matter of reservation in trains particularly in Punjab where the train conductors extract Rs. 10 from every passenger and orally allot them seats without issuing any receipt thereof;

(b) the number of times sudden raids were conducted to curb this racket in Punjab during the last six months; and

(c) if not, the reasons therefor?